

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-01-2021 AT 10.30 A.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/816/CAA/2020

PETITION NUMBER : CP/1307/IB/2018

NAME OF THE PETITIONER(S) : V.VENKATA SIVAKUMAR
(The Jeypore sugars Company Ltd)

NAME OF THE RESPONDENT(S) :

UNDER SECTION : 230-232 of Companies Act, 2013

ORDER

Ld. Liquidator/Applicant Mr. V. Venkata Sivakumar is present.

List all the connected applications on **12.02.2021** for hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs